

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/88/(IB)/2017
NAME OF THE PETITIONER(S) : GEMSCAB INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : G E T POWER LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. B-R Shankaralingam	Petitioner Counsel	B-R Shankaralingam
2. Aditya Tiwari	Objector.	Aditya Tiwari

ORDER

Counsel for petitioner present. No representation on behalf of respondent. Counsel for petitioner stated that he has filed the documents regarding the transactions between the petitioner and the respondent. He is directed to furnish a copy of the same to the other side and also to send a fresh notice to the respondent for their appearance and submissions. Time extended at request. Put up on 24.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)